## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO.115(ND)/2015 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.08.2016

NAME OF THE COMPANY:

Sh. Diwakar Sharma

Vs.

M/s. Shubhkamna Buildtech Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

(1) KATAL KAROL (Advocate) Respondent in

(2) RAYDITH MARK (ADV.) Respondent in

(4. 115 (ND) 12015

## Order

Ld. Counsel for the Petitioner applies for withdrawal of the Petition by stating that the matter between the parties has been settled amicably.

Dismissed as withdrawn.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA)

MEMBER (T)

5<sup>th</sup> August, 2016 (P.K. Sud)